

HIGH COURT OF DELHI, NEW DELHI

No. 106/ I-G-4/Genl.-I/DHC

Dated: 28.10.2022

It is hereby notified for general information of all concerned that all District Courts in the National Capital of Territory of Delhi, shall observe the days enumerated in the Schedule below as Holidays during the year 2023.

SCHEDULE

Sr. No	Holidays	Date	Day	Distt. Court
	All Sundays	--	--	53
	Second Saturdays	--	--	12
1	New Year's Day	01.01.23	Sunday	-
2	Republic Day	26.01.23	Thursday	1
3	Maha Shivaratri	18.02.23	Saturday	1
4	Holi	08.03.23	Wednesday	1
5	Ram Navami	30.03.23	Thursday	1
6	Mahavir Jayanti	04.04.23	Tuesday	1
7	Good Friday	07.04.23	Friday	1
8	Id-ul-Fitr	22.04.23	Saturday	1
9	Budha Purnima	05.05.23	Friday	1
10	Id-ul-Zuha (Bakrid)	29.06.23	Thursday	1
11	Muharram	29.07.23	Saturday	1
12	Independence Day	15.08.23	Tuesday	1
13	Raksha Bandhan	30.08.23	Wednesday	1
14	Janmashtami	07.09.23	Thursday	1
15	Milad-un-Nabi or Id-e-Milad (Birthday of Prophet Mohammad)	28.09.23	Thursday	1
16	Local Holiday	29.09.23	Friday	1
17	Local Holiday	30.09.23	Saturday	1
18	Mahatma Gandhi's Birthday	02.10.23	Monday	1
19	Mahashtami	22.10.23	Sunday	-
20	Local Holiday	23.10.23	Monday	1
21	Dussehra	24.10.23	Tuesday	1
22	Maharishi Valmiki's Birthday	28.10.23	Saturday	1
23	Diwali (Deepavali)	12.11.23	Sunday	-
24	Govardhan Puja	13.11.23	Monday	1
25	Local Holiday	14.11.23	Tuesday	1
26	Bhai Duj	15.11.23	Wednesday	1
27	Guru Nanak's Birthday	27.11.23	Monday	1
28	Christmas Day	25.12.23	Monday	1

Judl. Sr.

P. D. S. T. (2022)
01/11/22

BY ORDER OF THE COURT

Sd/-
(RAVINDER DUDEJA)
REGISTRAR GENERAL

1. The Secretary, Govt. of India, Ministry of Home Affairs, R. No. 113, Gate No. 4, North Block, New Delhi.
2. The Secretary, Ministry of Law, Justice & Co. Affairs, Govt. of India, Jaisalmer House, New Delhi.
3. The Principal Secretary (Law, Justice & LA), Delhi Secretariat, IP Estate, New Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrars General, All High Courts of India.
6. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
7. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge (South-West), Dwarka Courts, New Delhi.
10. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
11. The Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.
12. The Principal District & Sessions Judge (South), Saket Courts, Delhi.
13. The Principal District & Sessions Judge (North-East), Karkardooma Courts, Delhi.
14. The Principal District & Sessions Judge (South-East), Saket, New Delhi.
15. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
16. The Principal District & Sessions Judge (North), Rohini Courts, New Delhi.
17. The Principal District & Sessions-cum-Special Judge, PC Act CBI Court, Rouse Avenue Court Complex, Deen Dayal Upadhyay Marg, New Delhi.
18. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.
19. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
20. The Hony. Secretary, Supreme Court Bar Association, New Delhi.
21. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
22. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
23. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
24. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
25. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
26. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
27. The Hony. Secretary, Saket Bar Association, Saket Court Complex, New Delhi.
28. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi.
29. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
30. The Member Secretary, Delhi State Legal Services Authority, Patiala House, New Delhi.
31. The Secretary, Delhi High Court Legal Services Committee, 35-37, LCB-I, Delhi High Court, New Delhi.
32. Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
33. PS/s to all Hon'ble Judges, Delhi High Court, New Delhi.
34. Joint Director (IT), Delhi High Court for uploading the notification on website and intranet of this Court.
35. JR-cum-P.A to Registrar General and PAs to all Registrars/OSDs, Delhi High Court, New Delhi.
36. All Joint Registrars, Deputy Registrars and Assistant Registrars, Delhi High Court, New Delhi.
37. All AOJs, Court Masters, Private Secretaries, Delhi High Court, New Delhi.
38. Notice Board, Delhi High Court, New Delhi.



(JAVED KHAN)

DEPUTY REGISTRAR (GENL. ADMN-I)

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 42140-42315 /Holidays/Gaz/2022

Sub:- Notification.

Dated 02 NOV 2022

Copy forwarded for information & necessary action to :

1. All the Officers of DHJS & DJS of Central District, Tis Hazari Courts, Delhi.
2. The Sr. AO(J)/AO(J)/Branch In-charges, all Branches, Central District, THC, Delhi.
3. The DDO/Accounts Officer (Central), Tis Hazari Courts, Delhi.
4. The Librarian, Library, Tis Hazari Courts, Delhi.
5. The PRO/ APRO, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
7. The Reader/PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) Tis Hazari Courts, Delhi for uploading on LAYERS.



(KAVERI BAWEJA)

District Judge (Commercial Court) (Central)
Officer In-charge (Judicial Branch, Central)
For Principal District & Sessions Judge (HQs)